NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11,2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.3858/230/HDB/2017
NAME OF THE COMPANY	People Combine Solutions Private Limited
NAME OF THE TRANSFEROR	People Combine Solutions Private Limited
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1c. Phanilen	Advata.	CPRURMEN LAW OGNALL. COM	10.100
		344140790	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.K.Phani Kumar, learned counsel for the petitioner. He requested to grant some time for complying with the objections. Post the case on 07.12.2017

Member (Technical)

Member (Judicial)

RSN